Annexure - 1

Name of the Corporate Debtor: Gajanan Gangamai Industries LLP
Date of commencement of Liquidation: 11th October 2022
List of stakeholders as on: 11th October 2022

List of secured financial creditors

(Amount in INR)

Sl. No.	Name of Creditor	Details of claim received		Details of claim admitted											
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted	Amount of contingent claim	Amount of any mutual dues, that may be	Amount of claim rejected	Amount of claim under verification	Remarks, if any
1	Edelweiss Asset Reconstruction Company Limited	02-Dec-22	1,19,24,78,260	1,19,24,78,260	Secured	1,19,24,78,260	Yes	•Prime Security and First Pari Passu Charge by way of Mortgage of all piece and parcel of land bearing Plot No. C-13 situated at MIDC, Limbala Makta, Hingoli, admeasuring 78,994 sq. metres along with building/structures constructed or to be constructed thereon, fixtures, fittings and equipments both present and future owned by Gajanan Gangamai Industries LLP. •Pari Passu Charge along with other Consortium Lenders by way of Mortgage of all that piece and parcel of Non – Agricultural Land/Field Gat No. 180 (Old Survey No. 56/2) admeasuring 3 H 17 Are, Rental Rs. 3.69 Ps share FI situated at village Raholi Khurd, Hingoli owned by Gajanan Gangamai Industries LLP. •Pari Passu Charge along with other Consortium Lenders by way of Mortgage of all that piece and parcel of Non-Agricultural land/field Gat No. 184 admeasuring 4 H 76 Are, Rental Rs. 4.46 Ps Share FI situated at village Raholi Khurd, Hingoli, owned by Gajanan Gangamai Industries LLP. •Pari Passu Charge along with other Consortium Lenders by way of Hypothecation of Stock and Book-Debts of Gajanan Gangamai Industries LLP. •Pari Passu Charge along with other Consortium Lenders on Fixed Deposit of Gajanan Gangamai Industries LLP worth INR 1.11 Crores kept with Bank of India.	-	**27.27**	-	-	-	-	-
2	Bank of India	30-Nov-22	74,25,58,768	74,25,58,768	Secured	74,25,58,768	Yes	•Second Pari Passu along with Union Bank of India (erstwhile Corporation Bank) and Janata Sahakari Bank Charge by way of Mortgage of all piece and parcel of land bearing Plot No. C-13 situated at MIDC, Limbala Makta, Hingoli, admeasuring 78,994 sq. metres along with building/structures constructed or to be constructed thereon, fixtures, fittings and equipments both present and future owned by Gajanan Gangamai Industries LLP. •Pari Passu Charge along with other Consortium Lenders by way of Mortgage of all that piece and parcel of Non – Agricultural Land/Field Gat No. 180 (Old Survey No. 56/2) admeasuring 3 H 17 Are, Rental Rs. 3.69 Ps share FI situated at village Raholi Khurd, Hingoli owned by Gajanan Gangamai Industries LLP. •Pari Passu Charge along with other Consortium Lenders by way of Mortgage of all that piece and parcel of Non-Agricultural land/field Gat No. 184 admeasuring 4 H 76 Are, Rental Rs. 4.46 Ps Share FI situated at village Raholi Khurd, Hingoli, owned by Gajanan Gangamai Industries LLP. •Pari Passu Charge along with other Consortium Lenders by way of Hypothecation of Stock and Book-Debts of Gajanan Gangamai Industries LLP. •Pari Passu Charge along with other Consortium Lenders on Fixed Deposit of Gajanan Gangamai Industries LLP worth INR 1.11 Crores kept with Bank of India	-	**16.98**	-	-	-	-	-
3	Union Bank of India (erstwhile Corporation Bank)	01-Dec-22	65,64,91,719	65,64,91,719	Secured	65,64,91,719	Yes	•Second Pari Passu along with Bank of India and Janata Sahakari Bank Charge by way of Mortgage of all piece and parcel of land bearing Plot No. C-13 situated at MIDC, Limbala Makta, Hingoli, admeasuring 78,994 sq. metres along with building/structures constructed or to be constructed thereon, fixtures, fittings and equipments both present and future owned by Gajanan Gangamai Industries LLP. •Pari Passu Charge along with other Consortium Lenders by way of Mortgage of all that piece and parcel of Non – Agricultural Land/Field Gat No. 180 (Old Survey No. 56/2) admeasuring 3 H 17 Are, Rental Rs. 3.69 Ps share FI situated at village Raholi Khurd, Hingoli owned by Gajanan Gangamai Industries LLP. •Pari Passu Charge along with other Consortium Lenders by way of Mortgage of all that piece and parcel of Non-Agricultural land/field Gat No. 184 admeasuring 4 H 76 Are, Rental Rs. 4.46 Ps Share FI situated at village Raholi Khurd, Hingoli, owned by Gajanan Gangamai Industries LLP. •Pari Passu Charge along with other Consortium Lenders by way of Hypothecation of Stock and Book-Debts of Gajanan Gangamai Industries LLP. •Pari Passu Charge along with other Consortium Lenders on Fixed Deposit of Gajanan Gangamai Industries LLP worth INR 1.11 Crores kept with Bank of India.	-	**15.01**	-	-	-	-	-
4	Janata Sahakari Bank Limited	01-Dec-22	30,89,46,826	28,66,19,505	Secured	28,66,19,505	Yes	•Second Pari Passu Charge along with Union Bank of India (erstwhile Corporation Bank) and Bank of India by way of Mortgage of all piece and parcel of land bearing Plot No. C-13 situated at MIDC, Limbala Makta, Hingoli, admeasuring 78,994 sq. metres along with building/structures constructed or to be constructed thereon, fixtures, fittings and equipments both present and future owned by Gajanan Gangamai Industries LLP. •Pari Passu Charge along with other Consortium Lenders by way of Mortgage of all that piece and parcel of Non – Agricultural Land/Field Gat No. 180 (Old Survey No. 56/2) admeasuring 3 H 17 Are, Rental Rs. 3.69 Ps share FI situated at village Raholi Khurd, Hingoli owned by Gajanan Gangamai Industries LLP. •Pari Passu Charge along with other Consortium Lenders by way of Mortgage of all that piece and parcel of Non-Agricultural land/field Gat No. 184 admeasuring 4 H 76 Are, Rental Rs. 4.46 Ps Share FI situated at village Raholi Khurd, Hingoli, owned by Gajanan Gangamai Industries LLP. •Pari Passu Charge along with other Consortium Lenders by way of Hypothecation of Stock and Book-Debts of Gajanan Gangamai Industries LLP. •Pari Passu Charge along with other Consortium Lenders on Fixed Deposit of Gajanan Gangamai Industries LLP worth INR 1.11 Crores kept with Bank of India.	-	**6.55**	-	-	**2,23,27,321**	-	-
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	Total		-	-		-									